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visited foreign countries on a few occasions during this period particulars of which are given at Annexure; none of these visits was as such connected with the work of the Commission. (See Appendix CVI, Annexure No. 121).

## Compilation of Data of all principal Agricultural Crops

- 2105. SHRI HARKISHAN SINGH SURJEET: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that for the last 5 years the Directorate of Economics and Statistics have been collecting and compiling data of all principal agricultural crops and keeping them upto date for publication by the Agricultural Prices Commission;
- (b) if not, what has been the time lag during the five years; and
- (c) whether the data regarding pulses, edible oils and jute have been collected upto 1977-78?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Directorate of Economics & Statistics has been collecting and compiling data on various aspects of all principal agricultural crops and keeping them uptodate as far as possible. Agricultural Prices Commission does not publish these data as such, except for using data considered relevant in their Reports on Price Policy.

- (b) Since the Agricultural Prices Commission is not concerned with publication of the data, the question of time-lag does not arise.
- (c) The data in regard to area, pro duction, yields, and prices of pulses, jute and oilseeds have been collected upto 1977-78. The subject of edible oils has been transferred to the De partment of Civil Supplies.

## Representation from the Orissa-Based Food Corporation of India Employees

to Questions

- 2106. SHRI BHABAI CHARAN PATTANAYAK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether Government have received any representation form the Orissa-based Food Corporation of India employees; and
- (b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) A representation was received in January, 1978 regarding transfer of Food Corporation of India employees from Orissa region. Food Corporation of India have reported that the matter has been reviewed and transfer orders modified to accommodate the employees to the extent possible keeping their convenience also in view.

## Unauthorised colonies in Delhi

- 2107. SHRI F. M. KHAN; Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) what are the name<sub>s</sub> of unauthorised colonies in Delhi which faH in the gree<sub>n</sub> belt;
- (b) whether Government have taken any decision to exclude these colonies from the green belt;
- (c) whether Government propose to make any changes in the Master Plan in this regard; and
- (d) if so, by when the changes i« the Master Plan are proposed to be carried out?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): ~(a> List is given in the statement.